

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/176(KB)2014
COMP.APPL/30(KB)2016,
COMP.APPL/103(KB)2015,
COMP.APPL/102(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	MANOHARLAL PHOOL CHAND KANUNGO VS PORTSIDE ESTATE LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampurua, Adv.] For the Petitioner
Ms. Archana Baghel, Adv.]

Mr. D. Chakraborty, Adv.] For the Respondent Nos.1 to 5
Mr. Saptarshi kar, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent No.6

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **24th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**